

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

Company Appeal No. 35/(MAH)/2014/(T.P.)  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

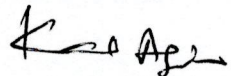
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2016 AT 10.30 AM.

NAME OF THE PARTIES: Mr. Prateek Kumar

V/s.

M/s. Synergyone Infrastructure & Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111-111A of the Companies Act 1956  
and 58, 59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	KAMAL AGRAWAL	AR - Petitioner	

Order

Co. Appeal No. 35/58-59 /NCLT/MB/MAH/2014

1. Petitioner side is present, Respondent side is absent.
2. Since this matter has come first time for hearing before the NCLT, the Petitioner is hereby directed to communicate the next date of hearing to the Respondents.
3. List this matter on 23<sup>rd</sup> September, 2016 at 10.30 a.m.

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Dated: 13<sup>th</sup> July, 2016.